

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 833 Of 1996

Date of Order: 16.11.2004

Present : Hon'ble Mr. Mukesh Kumar Gupta, Judicial Member
Hon'ble Mr. N.D. Dayal, Administrative Member

S.E. Rly. PROMOTEE OFFICERS ASSN. & ORS.

Vs.

UNION OF INIDA AND ORS. (S.E. Rly.)

For the applicant : None

For the respondents : Mr. S.R. Kar, Counsel

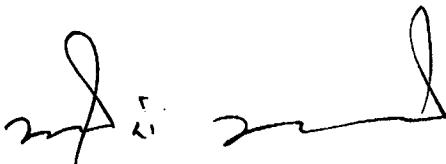
O R D E R (ORAL)

Mr. Mukesh Kumar Gupta, JM:

None appears for the applicant despite the fact that a notice dated 4.8.2004 ^{was issued} intimating the applicant about the engagement of a counsel as his earlier counsel expired during the pendency of the present OA. However, Mr. S. R. Kar, counsel for the respondents is present. This being a matter of 1996 and also concerning about the selection for the period 1981 - 1984 as well as 1986 - 1989 is dismissed for default.


(N.D. Dayal)

Member (A)


(Mukesh Kumar Gupta)

Member (J)

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